

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **09.09.2022** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins)No 314/2022 & IA No 665/2022	Archana Ashok Prop Karmik Infra VS Ozone Urbana Infra Developers Pvt Ltd	Karthik Seshadri	

For Withdrawal

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Company Appeal(AT)(Ins)No 229/2021	M/s Aayas Trade Services Pvt Ltd VS M/s Mantri Developers Pvt Ltd	Vinod Kumar	

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(Ins) No 331/2022 & IA No 739,740/2022	P P Bafna Ventures Pvt Ltd VS Punjab National Bank With	Kaushik Ramaswamy	
4.	Comp App (AT)(Ins) No 332/2022 & IA No 741,742/2022	P P Bafna Ventures Pvt Ltd VS Kotha Venkata Rao	Kaushik Ramaswamy	
5.	Comp App (AT) No 85/2022 & IA No 744,745/2022	Dr. Pruthvinath Kancherla VS Global Hospitals Pvt Ltd	S.Ravi	
6.	Comp App (AT) No 86/2022 & IA No 747,748/2022	Rajeev Vidhyadharan alias Rajeev Anchal VS PJ Mathews	V.Ajakumar & Associates	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)No.10/2021	M.S.Muralidaran and Arr Vs Technology Frontiers India Pvt Ltd	Mr. K. Gaurav Kumar, PCS Mr. Alpa Jain, PCS	R1 Sriram S, PCS For R. 3, 4, 5 & 11, P. Giridharan R.6, 7 & 10 Gauri Rasgotra, R.8 DhanishaGiri, For Ranghasayee, R.9 .Kumarpal Chopra
8.	Comp App (AT)(CH)(Ins) No. 185/2021	Arul Prasad Senniappan Vs Viprah Technologies Pvt Ltd	P. J. Rishikesh P J Sriganesh AgilVatachalam	R. Abishek Raman

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(CH) No. 37/2021	Sudershan Kumar Manchanda & 2Ors Vs S.M. Kannappa Automobiles P Ltd & 5 Ors	Anirudh Krishnan Nischal Dev	Pradeep Naayak R5 Smaran Shetty R1, R2, R4-R6
10.	Comp App (AT)(CH) No. 29/2021 & IA No. 579/2021	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 – R4 Mahesh Chowdhary R1 Antony R Julian R6, R8 & R9
11.	Comp App (AT)(CH) No.51/2021& I.A.610/2021	P. Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	A.M. Sridharan	R.Theertesh R1
12.	Comp App (AT) No 60/2022 & IA No 683/2022	Able Automobiles Private Limited Vs Rekha Singhal	Judy James	
13.	Comp App (AT)(CH)(Ins) No. 143/2022 & IA No. 330/2022	G. Sundharavadivelu Vs Indian Overseas Bank &anr	T. Sai Krishnan	Benjamin George
14.	Comp App (AT)(CH)(Ins) No. 139/2022 & I.A.No.324,325/2022	G Balasubramaniam Vs Indian Overseas Bank &anr	Ravichandran	AG SathyanarayanaR2
15.	Comp App (AT)(CH)(Ins) No. 141/2022	G.GovindasamyBalasubramaniam Vs Indian Overseas Bank &Anr	Aiyar & Dolia Shanmugasundaram	M.L.Ganesh
16	Comp App (AT)(CH)(Ins) No. 28/2022 & IA No. 56/202	Satya SadasicaBasaya Prasad Maley&Ar Vs ShrestInsustriesP.Lrd	Deep Tarun Bisht	Notice Returned on Respondent - 21/4/2022 (Addressee Left)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	Comp. App (AT)(CH)(Ins) No. 294/2021 (IA No. 626 & 627/2021)	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions P Ltd	Poovayya & Co.	M.L. Sharma
18.	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammanna Bio Pharma Ltd &Ors Vs B. R. Jayaram &anr	Mirthun Shashank AsshlyCherin A2 Rajashekar Rao Salvaji A3 -A8	Y. Suryanarayana R1 Amit Acharya Sanjib Kumar Abhijit Atur -R2

Copy to:**By the order of Hon'ble Member (J)
(Chennai Bench)****1. Notice Board****2. Website: www.nclat.nic.in****For Assistance,****1. For VC Link - nclatchennai@gmail.com**

